

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
(IB)- 917(ND)2019
IA/2702/2020 IA/3889/2020

IN THE MATTER OF:

M/s. Ved Contracts Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. RG Infra Build Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 26.10.2020

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

ORDER

Renotify this case on 23.11.2020.



(T.S SINGH)
COURT OFFICER